

IN THE SUPREME COURT OF INDIA

APPLICATION FORM FOR RENEWAL OF IDENTITY CARD OF CLERK

1. Name of Advocate/Firm of Advocates on Record
on whose behalf the Identity Card is
to be renewed: _____

2. Particulars of the clerk already registered

(i) Full Name (in capital) : _____

(ii) Father's Name : _____

(iii) (a) Present Address : _____

(b) Permanent Residential :
Address _____

Phone/Mobile No. _____

(iv) Age and date of birth : _____

(v) Place of birth and Nationality : _____

(vi) Previous Identity Card No. : _____

(vii)

(_____)
(signature of clerk)

I _____, Advocate undertake to surrender the Identity Card in the event of the cancellation of the registration of my clerk and I shall be personally and individually liable for any act or omission by or on behalf of my clerk as a result of the use or misuse of the Identity Card issued in favour of my clerk.

Dated _____

Signature of Advocate/
Partner of Firm of Advocates
Address:-

To

The Registrar,
Supreme Court of India,
New Delhi-110001.

eMail ID. _____

Phone/Mobile No. _____